

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGES (JUNIOR DIVISION) – Transfer and Postings of Civil Judges (Junior Division) – ORDERS - ISSUED.

ROC.NO.397/2024-B.SPL.

NOTIFICATION NO.395–B.SPL.

DATED:03.05.2024.

The High Court made the following Transfer and Postings of Civil Judges (Junior Division)

The Civil Judge (Junior Division) mentioned in Column Number 2 are posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

| SL NO. | NAME AND DESIGNATION OF THE OFFICER | POSTED AS | HAND OVER CHARGE OF HIS /HER POST TO | TAKE CHARGE OF HIS/HER POST FROM |
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| (1) | (2) | (3) | (4) | (5) |
| 1. | Sri V.Vijaya Kumar Reddy, VIII Additional M.M - cum-VIII Additional Civil Judge (Junior Division), Vijayawada, Krishna District. | Principal Civil Judge (Junior Division), Madanapalle, Chittoor District. | VI Metropolitan Magistrate-cum- VI Additional Civil Judge (Junior Division), Vijayawada, Krishna District. | Shall take charge of his post and also the post of I Additional Civil Judge (Junior Division), Madanapalle from III Additional Civil Judge (Junior Division), Chittoor and he will be in full additional charge of the post of I Additional Civil Judge (Junior Division), Madanapalle, Chittoor District, until further orders. |

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| 2. | Ms. B.Sirisha, I Additional Civil Judge (Junior Division)-cum-XII Additional Metropolitan Magistrate, Gannavaram, Krishna District. | II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District. | Principal Civil Judge (Junior Division)- cum-Judicial magistrate of First Class-cum-XI Additional Metropolitan Magistrate, Gannavaram | III Additional Civil Judge (Junior Division), Chittoor. |
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The officers mentioned in Column Number 4 will be in full Additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

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| NOTE: | <ol style="list-style-type: none"> 1. The above mentioned Offices shall get themselves relieved from their present posts and join in their new posts on or before 14.05.2024 without fail. 2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court. 3. The above said officers are directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post. 4. The Order placed in <u>the High Court's Website</u> http://hc.ap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty. |
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REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)

5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Principal District Judges, Krishna at Machilipatnam and Chittoor.
9. The I Additional District and Sessions Judges, Krishna at Machilipatnam and Chittoor
10. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
11. The Additional Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
12. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
13. The District Treasury Officer, Krishna at Machilipatnam and Chittoor.
14. The Sub Treasury Officers, Gannavaram at Krishna District & Madanapalle at Chittoor District.

15. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravathi.